

>

Title: Regarding killing of innocent Tamil civilians by Sri Lanka Army.

SHRI C. KUPPUSAMI (MADRAS NORTH): Mr. Chairman, Sir, I would like to draw the attention of this House to the continued killing of innocent Tamil civilians by Sri Lankan Army. In the ongoing hostilities against LTTE, Sri Lankan Army has unleashed aerial attacks and volley of bullets on the innocent Tamil civilians. There are more than two lakh internally displaced persons who are languishing due to lack of food, water, transport and fuel. The security situation in Jaffna peninsula remained tense due to continued aerial attacks in Killinochchi and Mullathiveâ€¦ (Interruptions)

श्री विजय कृष्ण (बाढ़): सभापति महोदय, मंत्री जी से जवाब तो दिलाइए। ...(व्यवधान)

SHRI C. KUPPUSAMI : Food, shelter, clean water, sanitation and above all, security remain the most urgent concerns of lakhs of displaced civilians in North of Sri Lanka.

Taking the deteriorating situation in North Sri Lanka into consideration, the All-Party meeting under the leadership of Dr. Kalaignar, decided to urge the Prime Minister and the Central Government to take urgent measures to stop the ongoing hostilities on humanitarian ground and to stop any strategic support from Indian side. The meeting also gave ultimatum up to 28th October to take steps and all MPs from Tamil Nadu have decided to resign to protest against the killings of Tamil civilians; and most of them have already submitted resignation letters to our leader for necessary action.

There are also unprovoked firings on Indian fishermen by Sri Lankan Navy which should be stopped forthwith. Our leader and Chief Minister of Tamil Nadu, Dr. Kalaignar urged to stop the bombardment and hostilities in North Sri Lanka and to initiate the process for political settlement. Urgent steps should be taken to rush relief materials to the displaced persons and to save the suffering Tamils in Sri Lanka.

MR. CHAIRMAN: Shri A.K.S. Vijayan, Shrimati Bhavani Rajenthiran and Shri K.C. Pallanishamy are allowed to associate on this issue.

#The Reports were presented to the Chairman, Rajya Sabha on the 29th March, 2008 when Rajya Sabha was not in Session and were forwarded to the Speaker, Lok Sabha on the 31st March, 2008.

[a1]Fd. By c1.e

[R2]Fld by d1

[r3]ctd by f

cd. by g1 [r4]

Fd. By h1 [H5]

Fld by j1.e [r6]

Cd L [p7]

[R8]cd. by 'm'

fd by n1 [R9]

[r10]fld.

[\[s11\]](#)p1fd

cd by q [\[R12\]](#)

[\[p13\]](#)fld by r1

[\[N14\]](#)Fd by s

[\[R15\]](#)cd. by u1.h

cd. by w1 [\[r16\]](#)

Cxontd by y1.e [\[r17\]](#)

[\[r18\]](#) Friday, March 10, 2000/Phalguna 20, 1921 (Saka).

Fd. By x1 [\[H19\]](#)